

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2016 &
IA NOS. 496 & 530 OF 2016**

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

M. P. Power Management Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Shivam Sinha
Mr. Arnav Vidhyarthi
Mr. Anand Kr. Shrivastava

Counsel for the Respondent(s)

: Mr. Alok Shankar
Mr. Tushar Jain for R-1 to 4

Mr. Aashish Anand Bernard
Mr. Paramhans for R-5

Ms. Surabhi Pandey for R-6

ORDER

List the matter for hearing on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson